NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 199/397-398/NCLT/AHM/2016 C.P. No. 198/397-398/NCLT/AHM/2007

Coram: HON'BLE MR. BIKKI RAVEENDRA BABU MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Jagran Prakashan Ltd.

V/s.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| S.NO. NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|---|-------------|--------------------------|-----------|
| 1. Mr. Laurabh Soparkar, Senior Advocate | Advocate | Respondent) No. 5 86 | Jonan |
| 2. Sardeep singmi | | No. 576 | |
| 2. Sardeep Singhi 3. Parnam Mathun | | | · |
| 4. Trisha Baxi | | | |
| for simplifico. | | 0 1 1 | Du |
| 5. Dun Dewan | Advorda | Pehinnen | |
| Aspit Gupta | Ω | | -/ N |
| 6. A.M. Grapla | P.2. | | |

<u>ORDER</u>

Learned Advocate Mr. Dhruv Diwan with Learned Advocate Mr. Arpit Gupta present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Respondent No.5 and 6. None present for other Respondents. Respondent no. 2 Mr. A M Gupta present.

At request of Respondent no. 2, list the matter on 12.09.2017 and 13.09.2017 for arguments of Respondents no. 2 to 4.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.